

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.431**

**IA/866/ND/2022 IN IB/707/ND/2021**

**IN THE MATTER OF:**

Siemens Financial Services Private Limited	...	Applicant
Versus		
Amit Jain	...	Respondent

**Under Section 95(1) of (IBC), 2016.**

**Order delivered on 31.01.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	
For the Respondent	:	
For the RP	:	Mr. Samar Vijay Singh, Mr. Shanti Ranjan, Azeem A Dost, Mr. Prashant Sharma, Ms. Bhavishya Ranjan, A/w RP in person Mr. Amit Ojha, Advs.

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **26.02.2024**.

Sd/-

**(Court Officer)**